

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 143(ND)16
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)


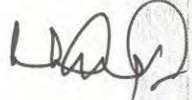
SH. R.VARADHARAJAN
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.02.2017

NAME OF THE COMPANY: M/s. Kee Pharma Limited & Anr. V/s. M/s. Helvetica Industries Pvt Ltd.


SECTION OF THE COMPANIES ACT: 397/398

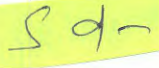
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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SATYAJIT SARNA MOHIT NEGI	ADVS	Respondent NO. 2	
RASHMISHA RAJWA ADV.	ADV.	PETITIONER	

ORDER

Both the parties are present. On the request of the parties, matter is adjourned to 25.4.2017.


(S.K. Mohapatra)
Member (Tech.)


(R. Varadharajan)
Member (Judicial)